NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that:

Matters on the Final hearing cause-list of the Bench presided over by Hon'ble Shri Justice Amit Borkar will not be notified on Friday, 9th May 2025.

Dated this 2nd day of May, 2025.

By Order,

sd/-

sd/-

(A. H. Laddhad)Prothonotary & Sr. Master,
High Court, O.S. Bombay.

(H. M. Bhosale) Registrar (Judl-I), High Court, A.S., Bombay.